

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.2097/2016

this the 14th day of June, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)

Amjad Khan
Age 29 (T.G.T. Maths)
S/o Mohd Saleem
R/o 27/316, Trilok Puri,
Patparganj, Preet Vihar,
East Delhi – 110091.

..... Applicant

(By Advocate: Shri Vikas Tripathi with Ms. Mandavi Pandey)

VERSUS

1. The Chairman
Delhi Subordinate Services Selection Board,
(DSSSB) FC-18, Institutional Area, Karkardooma,
Near Railway Reservation Centre,
New Delhi-110092.
2. South Municipal Corporation of Delhi
Through Commissioner
Civic Centre, Minto Road,
New Delhi.
3. The Director of Education
Directorate of Education
Old Secretariat, Delhi. Respondents

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. The applicant, who is an aspirant for the selection of the TGT (Maths) in pursuance of the Advertisement No.02/2012 for the post code -110/12 (Male), filed the present OA aggrieved by the impugned Annexure A-1 Rejection Notice No.16 dated 19.05.2016 in declaring the applicant as not

eligible and in rejecting his candidature on the ground that the OBC Certificate of the applicant was after the cut off date.

3. The respondents vide impugned annexure A-1 order dated 19.05.2016 itself stated that if any candidate has any grievance regarding his/her educational qualification/age etc he/she may approach the user department i.e. Directorate of Education, GNCTD for necessary clarifications as the eligibility has been checked as per the terms & conditions provided by the user Department. It is submitted that in pursuance of the same the applicant has submitted a detailed representation vide annexure A-9 dated 23.05.2016 by duly enclosing various judgments of various courts in support of applicant's case. It is further submitted that however, the respondents without deciding the representation of the applicant proceeding with the selection.

4. In the circumstances, the OA is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider the Annexure A-9 representation dated 23.05.2016 of the applicant and pass appropriate reasoned and speaking order thereon within four weeks from the date of receipt of a copy of this order, in accordance with law. Till the representation of the applicant is disposed of, the respondents shall not fill up one post of TGT (Math) Male (OBC)

Let a copy of this OA, be enclosed to this order.

(V. Ajay Kumar)
Member (J)

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